

High Court of Jammu and Kashmir at Srinagar.

No: 738

Order

Dated: 1/9/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

Rs. In lacs

S.No.	Name of the court	Salary	O.E.
	3r. Addl. D&S Judge, Srinagar.	----	0.20
1.	Addl. D&S Judge, Sopore.	3.486 (Arrears)	---
2.	Munsiff, Kalakote.	15.00	----
3.	Addl. Mob. Mag. Thanamandi.	12.00	----

By Order.

*[Signature]*  
Deputy Registrar (Accts) 1/9

No: 22808-15/AC Dated: 1/9/2017

Copy to the:-

1. Addl. D&S Judge, Sopore.
2. 3<sup>rd</sup>. Addl. Distt. and Sessions Judge, Srinagar.
3. Munsiff, Kalakote.
4. Addl. Mobile Magistrate, Thanamandi.
5. Try Officer, Saddar Try. Srinagar.
- 6-8. Treasury Officer, Sopore/Kalakote/Thanamandi.  
..... for inf. And n/a.
9. Order book.

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*[Signature]*

*[Signature]*  
Deputy Registrar (Accts) 1/9